

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2019/6241 IA**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
✓ The District & Sessions Judge  
Hailakandi

Dated Guwahati, the <sup>th</sup> 24 October, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.JHC.I/2019/09/3722 dt. 04.10.2019

Sir,

With reference to the above, I am directed to inform you that Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi, has been allowed to avail Home LTC for the current block period 2018-2019, w.e.f. 25.10.2019 to 28.10.2019, to visit his home town Tezpur, by the shortest possible route, as per existing Rules.

Shri Azaz may be informed accordingly.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

6245  
Memo NO. HC.VII-03/2019/ 6242 - IA. dated 24.10.19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakand, for information with reference to his letter No. HJC.01/2019/1390 dated 03.10.2019.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

sdt  
**JT. REGISTRAR (VIGILANCE)**